

(ग) क्या इन वैज्ञानिकों की आत्म-हत्या के कारणों का पता लगाया गया है; और

(घ) क्या इस सम्बन्ध में कोई जांच की गई है और, उसके क्या निष्कर्ष निकले ?

कृषि मंत्रालय में राज्य मंत्री (श्री आर० बी० स्वामीनाथन) : (क) भारतीय अनुसंधान परिषद् के एक विज्ञानी श्री एस० वी० राघवन द्वारा 15-10-1980 को की गई आत्महत्या का कारण घरेलू समस्याएं बतलाया गया है ।

(ख) तथा (ग). भारतीय कृषि अनुसंधान परिषद् तथा इसके संस्थानों में 5 व्यक्तियों ने पिछले बीस सालों में (अर्थात् 1960 से) कथित आत्महत्याएं की । इनमें से एक मामले में यह पक्का प्रमाणित नहीं हो सका कि यह आत्महत्या का मामला था । बाकी चार में से तीन विज्ञानी तथा एक वरिष्ठ तकनीकी सहायक था । तीन विज्ञानियों में से दो विज्ञानियों के संबंध में आत्महत्या उनके 'प्राफिशियल कैरियर' से कुछ सम्बन्धित थी ।

(घ) एक विज्ञानी जिनका नाम डा० वी० एच० शाह था, की आत्महत्या के परिणाम-स्वरूप, भारत सरकार ने डा० पी० बी० गजेन्द्रगडकर की अध्यक्षता में 27 जून, 1972 को भारतीय कृषि अनुसंधान परिषद् की भर्ती तथा कार्मिक नीतियों की जांच पड़ताल के लिए एक उच्च स्तरीय समिति स्थापित की थी । इस समिति की सिफारिशों तथा इन सिफारिशों पर की गई राज्य सभा के पटल पर दिनांक 16 मई, 1979 को तारकित प्रश्न सं० 298 का उत्तर देने हुए प्रस्तुत किया गया था । इस प्रश्न को तथा इसके दिये गये उत्तर की एक प्रतिलिपि सभा पटल पर रख दी गई है । [मंत्रालय में रखा गया, देखिए, संख्या एन-टी—1421/80] ।

News Item captioned 'Politics Plagues Kanpur I.I.T.'

997. SHRI BAPUSAHEB PARULEKAR: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that politics and the policy of appeasement is being followed by top brass of IIT, Kanpur and has started telling on the institute;

(b) whether the attention of the Government has been drawn to the article published in *Indian Express* dated 4th September, 1980 under the heading 'Politics plagues Kanpur IIT'; and

(c) the reaction of Government thereto?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) The Government does not feel that politics and policy of appeasement is being followed by the authorities of the IIT, Kanpur.

(b) Yes Sir

(c) The news item alleged that uncertain conditions are prevailing at the Institute in the absence of a regular Director and Chairman, Board of Governors. A regular Chairman has since been appointed and steps are being taken to appoint a regular Director.

Central Team to assess Loss due to Floods in Karnataka ..

998. SHRI JANARDHANA POOJARY Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Karnataka have approached the Centre to send a Central team to make an assessment of loss on account of floods in the State; and

(b) if so, the decision of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). On 29th October, 1980 the Government of Karnataka submitted a memorandum on flood havoc in Karnataka and requested for a visit of the Central Team. Accordingly, a Central team visited the flood affected areas between the 12th and 14th November, 1980. The report of the Central Team will be finalised as soon as a revised memorandum is received from the State Government. On receipt of Central Team's report it will be considered by the High Level Committee on Relief and further action will be taken to sanction Central assistance to the Government of Karnataka.

Integrated Child Welfare Projects in Tribal and Scheduled Areas

999. **SHRI BHEEKHABHAI:** Will the Minister of **EDUCATION AND SOCIAL WELFARE** be pleased to state:

(a) whether Government have received any representation for giving priority for starting Integrated Child Welfare Projects in tribal and scheduled areas;

(b) if so, whether Government have made or conducted studies to start child welfare nutrition programmes in far off remote tribal areas;

(c) whether it is a fact that Government have failed in such tribal areas where foreign missionaries have made appreciable and commendable work; and

(d) if so, what steps Government propose to take in this regard?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) In the selection of areas for introduction of Integrated Child Development Services, priority is given to areas predominantly inhabited by

Scheduled Tribes, Scheduled Castes and backward and drought prone areas and urban slums.

(c) No Sir.

(d) Does not arise.

Misuse of A Plot of Land Pertaining to the Government Servants Cooperative House Building Society, New Delhi

1000. **SHRI A. U. AZMI:** Will the Minister of **WORKS AND HOUSING** be pleased to refer to the reply given to Unstarred Question No. 1663 on 23rd June, 1980 regarding Plot of land in Shanti Niketan, New Delhi and state:

(a) whether no substantial action to dress the plot was taken on the land reserved for school building, being used as a place of public convenience and putting up plantation on its periphery during the last rainy season;

(b) if so, the reasons therefor;

(c) whether some of the private educational societies have been requesting for the allotment of this plot but their requests had not been acceded to;

(d) if so, the parties which approached the DDA and why their requests were turned down;

(e) whether it is proposed to put a Municipal Primary school at this site; and

(f) if so, the reasons therefor?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The plot in question is reserved for a municipal primary school. The Municipal Corporation of Delhi has reported that it had planted shrubs and trees at the periphery of the plot on the non-rocky soil and the rocky soil was dressed up.

(b) Does not arise.